

DIVISION BENCH
COURT - II

P-121

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/180(KB)2023
IA(I.B.C)/464(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	ADITYA BIRLA FINANCE LIMITED VS MR DEBDAS PAUL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Ranjabati Ray, Adv.] for Financial Creditor, ABFL

Mr. Kuldip Mallik, Adv.] For the Respondent
Mr. Abhik Chitta Kundu, Adv.

Mr. D. Sinha, Adv,] for RP
Mr. Y. Gupta, RP

ORDER

1. Learned Counsel for the parties present.
2. Let a compliance report be filed by the RP to indicate the debt of the Corporate Debtor and the liabilities of the Personal Guarantor.
3. List this matter thereafter **on 13.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**